

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.02/Chd/CHD/2018

In the matter of

Allahabad Bank

...Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd.

...Respondent-Corporate Debtor

Present:: None for petitioner

Mr.Gaurav Mankotia, Advocate for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter
is adjourned to 06.03.2018.

Sd/-
Court Officer

February 20, 2018
Subbu